

Compliance letter Ref No. JHALSA/2447 dated 12.09.2019
 Name of the District Authority - District Legal Services Authority, Pakur.

No. of Benches Constituted - 06

Sl No	Type of Cases (Categories)	Pre-litigation Cases			Pending Cases			Total			
		Taken up	Disposed	Settlement Amount	Taken up	Disposed	Settlement Amount	Taken up	Disposed	Settlement Amount	
1	Bank Recovery Cases	196	196	75,52,484=92	--	--	--	196	196	75,52,484=92	
2	Criminal compoundable offence cases	--	--	--	02	02	--	02	02	--	
3	Electricity Bills (excluding non-compoundable)	--	--	--	12	12	1,34,000=00	12	12	1,34,000=00	
4	Labour dispute cases	--	--	--	01	01	1,500=00	01	01	1,500=00	
5	Land Acquisition Cases	--	--	--	--	--	--	--	--	--	
6	MACT cases	--	--	--	05	05	86,00,000=00	05	05	86,00,000=00	
7	Matrimonial disputes	--	--	--	01	01	--	01	01	--	
8	NI Act cases u/s 138	--	--	--	--	--	--	--	--	--	
9	Other civil cases	--	--	--	--	--	--	--	--	--	
10	Others	--	--	--	01	01	13000=00	01	01	13000=00	
					(i) Forest Act Cases	20	20	--	20	20	--
					(ii) U/S 107 Cr.P. C.	--	--	--	--	--	--
					08	08	--	08	08	--	
	(iii) FF Acceptance	--	--	--	--	--	--	--	--	--	
11	Revenue Cases	--	--	--	--	--	--	--	--	--	
12	Service matters relating to pay and allowances and retiral benefits	--	--	--	--	--	--	--	--	--	
13	Water Bills (excluding non-compoundable)	--	--	--	--	--	--	--	--	--	
	Total	196	196	75,52,484=92	50	50	87,48,500=00	246	246	1,63,00,984=92	

Secretary,
 District Legal Services Authority, Pakur
 14.09.19
 14/9/19